

**Title:** Need to establish Central Excise and Customs Commissionerate office at Nasik.-Laid

SHRI MADAV RAO PATIL (NASIK): I would like to draw the attention of Government to the problems being faced by tax payers of Nasik Parliamentary constituency due to lack of Commissionerate Office of Central Excise and Customs.

The revenue of Nasik was Rs.481 crore in the year 1996-97 which was more than the existing Commissionerates i.e. Goa, Guntur whose revenue was just Rs.266 crore and Rs.451 crore respectively and even the bifurcated commissionerate's average revenue such as Ahmedabad Kanpur and Calcutta was Rs.459 crore, Rs.414 crore and Rs.434 crore respectively for the year 1997=98 whereas in case of Nasik it was Rs.537 crore. Even then, Nasik has not been considered as the Central Excise Commissionerate Office at the time of issuing notification. The demand for establishing of Central Excise and Customs Commissionerate Office at Nasik is pending with Finance Ministry/Central Board of Excise and Customs for a period of 15 years. But the Government has not considered this demand while restructuring the department and implementing the scheme of smaller and compact commissionerates. The difficulties at Aurangabad are being faced by the assesseees and also by the departmental staff as it is situated at a long distance of 200 km from Nasik. Therefore, I request the Government to establish a Central excise and Customs Commissionerate Office at Nasik at the earliest.